

**National Company Law Tribunal**

**Allahabad Bench**

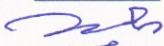

CP NO.36/2016

CA NO.22/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017

NAME OF THE COMPANY: M/S V.N.Dyers and Processors Pvt.Ltd & M/S Rishik spinning  
Pvt.Ltd.

SECTION OF THE COMPANIES ACT: U/S 391 to 394 of Companies Act,1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	M.K. Bapji	DL Adm	AD (NR)	 15.2.17
<u>2.</u>	S. Shekhar	Counsel/for Petitioner	Petitioner	 15.2.17

Order dated 15.02.2017

CP No.36/2016 CA No.22/2016 M/s V.N.Dyers and Processors

Pvt Ltd & M/s Rishik Spinning Pvt Ltd

The present case is received from the Hon'ble Allahabad High Court transferred under Section 434 of the Companies Act, 2013. Since today there is no representation from the parties except the Ld. Official Liquidator. The Registry is directed to issue a fresh notice to all concerned parties. List the matter on 06.03.2017.

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 15.02.2017